

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Fixed for AH/IR
on 28/2/94.

Dated: 28-2-94

Shri A.G. Abhyankar for
the applicant.

Admit.

Shri R.K. Shetty takes notice
on behalf of the respondents.

Reply within 8 weeks.

M.P.No. 139/94 for filing
Joint petition is allowed.

Matter be placed before
the Registrar for completion of
pleadings on 15.6.94, then in the
Sine-die list.

Read four copies

of OA for all members

(RK Shetty Adv)

(R. Ranga Rajan)
M(A)

(M.S. Deshpande)
V.C.

Dated: 15/6/94

None for the applicant
Sh. R.K. Shetty, Counsel for
the Respondents. He prays to
grant some time for filing
reply.

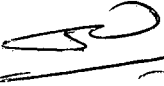
S.O. to 25-8-1994 is
the last chance.

By Registrar

Dated: 25-8-94

None for the
applicant. Shri Ravi Shetty:
for Shri R. K. Shetty Counsel
for the respondents.

Shri Ravi Shetty has
filed reply today. Matter
be listed in sine-die list.
At the time of final hearing
notice may be issued to
counsel for the applicant
and R3.



Dy. Registrar

MP No 30/95
for amendment
fixed on 20/1/95.

21/1/95

Date - 20-1-95

None for the applicant.

Mr. Ravishetty, Counsel for the respondents
(Applicants in M.P. No. 30/95).

We find that if the amendment is
allowed it would not be possible to
follow the averments in the written
statement, though it is open to the
respondents not to rely on those
averments at the time of final hearing.
M.P. No. 30/95 dismissed.


(P.P. Srivastava)
M(A)


(M.S. Deshpande)
VR.

Memo of appearance
dt. 19/1/95 Filed by
Shri R.K. Shetty, Adv.
For Respds. No. 1 to 4
recd on 20/1/95.

Yeli
3/1/1

P.T. date 10.10.2000.

One motion adjourned for
S.M. & C. for Filed
in Fm on 23.11.2000.
E.M. note to pch.

By
10/1/0

Notices issued to
Applicant & Respondents on
30/10/00

Q
2/11/00

23.11.2000

As no DB is
available the
matter is adjd
to 3.1.2001

ms

3.1/2001-1

None for Applicant.
Shri R.K. Shetty for
Respondents.

Since no one appears
for Applicant, OA is
dismissed in default.

Order/Judgment despatched
to Applicant & Respondent (s)
on 15/1/01

Q

TD
15/1

L-9-
(Shanta Shastri) (Kuldip Singh)
M(A) M(V)

slp.

Recd. unserved Order
from Applicant, without
Postal Remark, kept
in c⁹ folder.

PP
2/2